Annexure-2 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 List of unsecured financial creditors belonging to any class of creditors

| SI | Name of creditor Details of claim received | | | | | | Details of claim admitted | | Amount of | Amount of | Amount | Amount of claim under | Remarks, if |
|----|--|-----------------|-------------------|-----------|-----------|---------|---------------------------|-------------|------------|-------------|----------|-----------------------|-------------|
| | | | | | | | | | | | | | |
| N | | Date of receipt | Amount claimed | Amount of | Nature of | Amount | Whether | % of voting | contingent | any mutual | of claim | verification | any |
| 0. | | | | claim | claim | covered | related | share in | claim | dues, that | not | | |
| | | | | admitted | | by | party? | CoC | | may be set- | admitted | | |
| 1 | Arhinat flour mills Pvt ltd | 06.12.2022 | 14,06,22,828.00 | - | | ₹ 0.0 | Yes | | ₹ 0.0 | ₹ 0.0 | ₹ 0.0 | 14,06,22,828.00 | |
| 2 | Evie Real Estate Pvt ltd | 05.12.2022 | 17,33,03,999.00 | - | | ₹ 0.0 | No | | ₹ 0.0 | ₹ 0.0 | ₹ 0.0 | 17,33,03,999.00 | |
| 3 | Woodland instrument Pvt Ltd | 06.12.2022 | 1,27,55,932.00 | - | | ₹ 0.0 | Yes | | ₹ 0.0 | ₹ 0.0 | ₹ 0.0 | 1,27,55,932.00 | |
| | | | | | | | | | | | | | |
| | Total | | ₹ 32,66,82,759.00 | | | | | | | | | ₹ 32,66,82,759.00 | |